

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2010
IA No. 68 of 2010**

Dated: 9th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Oil & Natural Gas Commission Ltd. ... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Gaurab Banerjee, Senior Advocate
Counsel for the Respondent(s): Mr. Anand K. Ganesan & Ms. Swapna Seshadri
for R.2

ORDER

Admit. Issue notice in the Appeal as well as in the I.A.
Mr. Anand K. Ganesan takes notice on behalf of the Respondent No.2.
Notice to be issued to the other Respondents returnable on 07.04.2010.
Dasti service is permitted.

Post the matter along with I.A. on **07.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**